

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/6599/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the th 16 August, 2024.

Sub:- **Earned Leave.**

Ref:- Your letter No. DJK/2024/1563, dtd. 06.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned Leave for six days from 17.08.2024 to 22.08.2024** (sufficing 23.08.2024 to 26.08.2024), **along with station leave permission, from the evening of 16.08.2024 till the morning of 27.08.2024.** Further, you are asked, to hand over charge to the Addl. District & Sessions Judge, Kokrajhar, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/6600-6601/A, dated , 16-08-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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